

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2986

ANSWERED ON:06.08.2015

Domestic Demand of Coal

Misra Shri Ajay (Teni);Tumane Shri Krupal Balaji

Will the Minister of COAL be pleased to state:

- (a) whether the Government is unable to meet the domestic demand of Coal;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government is considering to invite private investment on large scale particularly from such mining companies which have achieved expertise in mining activities;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of such mining companies in the country which have achieved expertise in mining activities, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a)&(b): The demand for coal is higher than the current production /supply of coal in the country. During 2014-15, as against a total consumption of coal 825.6 Mte (Provisional), the domestic production of coal was 610.8 Mte (Provisional). The domestic production of coal was constrained in the past. Steps are being taken to enhance coal production.

(c)&(d): In order to bring in better technology through private investment the development of some of the coal blocks assigned to Coal India Limited (CIL) is envisaged to be done by engaging a Mine Development & Operator (MDO). For management and reallocation of cancelled coal blocks, Government promulgated 'The Coal Mines (Special Provisions) Ordinance, 2014' on 21.10.2014 followed by 'The Coal Mines (Special Provisions) Second Ordinance, 2014' on 26.12.2014 (now substituted by an Act of 2015) to ensure smooth transfer of rights, title and interest in the mines along with its land and other associated mining infrastructure to new allottees to be selected through an auction in which the private sector can also participate.

(e): Details of private mining companies are not maintained centrally.
